

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-73-2020

IN

LD-VC-CW-54-2020

Goa Tourism Development Corporation Applicant

Versus

Roshan Methias & Ors. ... Respondents

Mr. Shivan Desai, Advocate for the Applicant.

Mr. Dhaval Zaveri, Advocate for the original Petitioners.

Mr. Devidas Pangam, Advocate General with Ms. Maria Correia,
Additional Government Advocate for Respondent Nos. 1, 2, 6, 8 and 9.

Mr. Raviraj Chodankar, Standing Counsel for Respondent No. 5.

Mr. Pankaj Vernekar, Advocate for Respondent No. 7.

Mr. A.D. Bhobe, Advocate for Respondent No. 12.

**Coram:- M. S. SONAK &
DAMA SESHADRI NAIDU, JJ.**

Date : 27th August, 2020.

P.C.

At the request of the learned counsel for the Applicant, we post this matter on Thursday i.e. 3rd September, 2020. We also grant the Applicant liberty to file rejoinder. Copy of such rejoinder will however have to be served upon the Respondents latest by Tuesday by email.

2. Stand over to 3rd September, 2020.

DAMA SESHADRI NAIDU, J.

M. S. SONAK, J.

at*